

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 122(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: M/s. Amrish Gupta & Ors. V/s. M/s. Blue Ice Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Ashutosh Gupta, Advocate

For the Respondent (s) : Mr. Siddharth Mittal, Advocate for R-1&2.

ORDER

This case has been received on transfer from the Principal Bench.

Be listed for final arguments on 17th January, 2018.

— Sd —

(Ina Malhotra)
(Member (J))